HIGH COURT OF MANIPUR AT IMPHAL

NOTIFICATION

Imphal, the 14th August, 2025

No. HCM/1/96-BENCH/ : In supersession of all other notifications in this regard, it is hereby informed to all the learned members of the Bar and litigants that Hon'ble The Chief Justice is pleased to issue the following directions with respect to mentioning of matters:-

- 1. Mentioning of Division Bench matters shall be made before the concerned Division Bench.
- 2. Mentioning of Single Bench matters shall be made before the concerned Single Bench.
- 3. Mentioning of Division Bench or Single Bench matters involving Hon'ble The Chief Justice shall be made before the Division Bench of Hon'ble The Chief Justice or Single Bench of Hon'ble The Chief Justice respectively. In case the Hon'ble Chief Justice is unavailable, then mention shall be made before the Division Bench led by the Seniormost Judge or before the Single Bench of the Seniormost Judge.
- 4. Mentioning shall be made before the concerned Bench at the time of its sitting with proper case number and CNR number/filing acknowledgment.

By Order etc.

Sd/-

(KH. AJIT SINGH)
REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR

Endt. No. HCM/1/96-BENCH/ 17068 ← 85° Copy to:

Imphal, the 14th August, 2025

1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.

2. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.

- 3. The P.S to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
- 4. The Advocate General, Government of Manipur.
- 5. The Chairman, Bar Council of Manipur.
- 6. The Registrar General, High Court of Manipur.
- 7. The Registrar (Vigilance)/(Translation Wing)/(Admn.), High Court of Manipur.
- 8. The Government Advocates, Government of Manipur.
- 9. The Deputy Solicitor General of India, High Court of Manipur.
- 10. The President, High Court Bar Association, Manipur.
- 11. The President, AMBA, Manipur.
- 12. All the Joint Registrars, High Court of Manipur.
- 13. All the Deputy Registrars, Language Officer, High Court of Manipur.
- 14. All the Assistant Registrars/Court Managers Gr. II, Librarian, High Court of Manipur.
- 15. The System Analysts, High Court of Manipur.
 - He is requested to upload the same on official website.
- 16. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
- 17. All the Court Masters, High Court of Manipur.
- 18. The Concerned/Guard File.

REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR
